40	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
10.	Jammu and Kashmir	1369.00	0.07
11.	Jharkhand	3219.00	0.32
12.	Karnataka	7522.00	2.11
13.	Kerala	490.00	0.06
14.	Madhya Pradesh	12262.00	2.03
15.	Maharashtra	8799.00	1.60
16.	Manipur	122.00	0.07
17.	Meghalaya	302.00	0.05
18.	Mizoram	0.00	0.03
19.	Nagaland	46.00	0.13
20.	Odisha	2227.00	1.06
21.	Punjab	229.00	0.01
22.	Rajasthan	19029.00	0.50
23.	Sikkim	45.00	0.03
24.	Tamil Nadu	2308.00	0.35
25.	Tripura	109.00	0.03
26.	Uttar Pradesh	13075.00	0.80
27.	Uttarakhand	1018.00	0.17
28.	West Bengal	1332.00	0.34
29.	Delhi	28.00	0.00
	Total:	92395.00	13.48

Source:- Indian Council of Agricultural Research (ICAR), MOA, DAC, New Delhi.

Grants to drought hit areas of Karnataka

2956. DR. VIJAY MALLYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the recommendations of the drought study committee of the Central Government in respect of Karnataka;

41

- (b) the number of districts of Karnataka that have been affected by the drought;
- (c) the findings of the study conducted by the committee in respect of Karnataka; and
 - (d) the Central grants recommended by the committee in respect of Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (d) Government of Karnataka has declared 142 talukas in 26 districts as drought affected during 2012-13 and submitted memorandum seeking Central assistance. Government of India constituted an Inter-Ministerial Central Team (IMCT) which has visited the drought affected areas of State during 21.08.2012 to 25.08.2012 to assess the loss/damage and recommend Central assistance from National Disaster Response Fund (NDRF).

IMCT has submitted an interim report in which State Government has been advised to conduct survey of affected area and farmers for detailed assessment. Team has reported that Government of Karnataka may make use of the available fund under State Disaster Response Fund (SDRF) which is about Rs. 400 crore to meet immediate needs.

Agricultural land under large irrigation

2957. SHRI SHYAMAL CHAKRABORTY: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of total agricultural land in the country under large irrigation, State-wise;
- (b) the percentage of cultivators who are beneficiaries of large irrigation, Statewise; and
- (c) the total agricultural land brought under double and triple cropping due to large irrigation in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) Based on the records maintained by the Ministry of Water Resources, the State-wise details of irrigation potential created under large (Major and Medium) irrigation projects upto March, 2012 are given in Statement-I (*See* below).

(b) The percentage of cultivators/operational holdings who are beneficiaries of canal irrigation which also includes large irrigation, as per the 2005-06 Agriculture Census is given in Statement-II (*See* below).